

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 91 of 2014**

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Appeal No. 98 of 2014 & IA Nos. 343/14, 402/14 and 343/14**

**Appeal Nos. 100,115,116,134 of 2014**

**Appeal No. 133 of 2014 & IA No. 234 of 2014**

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Appeal No. 124 of 2014**

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Dated: 30<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 91 of 2014**

**Ajmer Vidyut Vitran Nigam Ltd. & Ors.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay  
Bhajjal for R-1  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 97 of 2014 & IA No. 313 of 2014**

**Uttar Haryana Bijli Vitran Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree  
Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay Bhaijal for R-1  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 98 of 2014 & IA Nos. 343/14 , 402/14 and 343/14**

**Uttar Haryana Bijli Vitran Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree Bardhan and Ms Poorva Saigal

Counsel for the Respondent(s) : Mr. Nikhil Nayaar and Mr. Dhananjay Bhaijal for R-1  
Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Ms. Kirat Nagra, Mr. Prashant Kumar, Mr. Gaurav Dudeja, MR. Pranav Vyas Ms. Pallavi Garg, Mr.Shantanu Singh, Mr. Malav Deliwala (Rep.) for R-2

**Appeal No. 100 of 2014**

**Punjab State Power Corporation Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan and Ms. Mandakini Ghosh

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 115 of 2014**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur

Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 116 of 2014**

**Gujarat Urja Vikas Nigam Ltd.** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik  
Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 134 of 2014**

**Prayas Energy Group** .... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir  
Counsel for the Respondent(s) : Mr. Kirat Nagra, Mr. Pranav Vyas and  
Ms. Pallavi Garg for R-2

**Appeal No. 133 of 2014 & IA-234 of 2014**

**Prayas Energy Group** ... **Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Kumar Mihir  
Counsel for the Respondent(s) : Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 100 of 2013 & IA No. 116 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd.** .... **Appellant(s)**  
(Jointly through Haryana Power Purchase centre)  
**Versus**  
**Central Electricity Regulatory Commission & Ors.** .... **Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran  
Ms. Anushree Bardhan, Ms. Poorva

Saigal, Mr. Vaibhav Tyagi and  
Mr. Apporve Karol

Counsel for the Respondent(s) : Mr. Amit Kapur, Mr. Buddy Ranganadhan, Ms. Poonam Verma, Mr. Kirat Nagia, Mr. Prashant Kumar, Mr. Gaurav Dudeja, Ms. Pallavi Gar, Mr. Shantanu Singh and Mr Malav Delhiwala (Rep.)

Mr. Nikhil Nayaar and Mr. Dhananjay Baijal for R-1

**Appeal No. 151 of 2013 & IA No. 220 of 2013**

**Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G.Ramachandran, Ms. Anushree Bardhan, Mr. Poorva Saigal, Mr. Vaibhav Tyagi and Mr Apoorve Karol

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay Baijal for R-1

Mr. Samir Malik for MSEDCL

**Appeal No. 124 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and Mr. Dhanjay Baijal for R-1  
Mr. C.S. Vaidyanathan, Sr. Adv.  
Mr. Amit Kapur  
Mr. Apoorva Misra  
Mr. Abhishek Munot for R.2

**Appeal No. 125 of 2014 & IA No. 211 of 2014**

**Energy Watchdog & Anr. .... Appellant(s)**  
**Versus**

**Central Electricity Regulatory Commission & Ors. ....**  
**Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
 Mr. Pranab Vyas and Mr Somnath Sukla  
 Mr. Nikhil Nayyar and  
 Mr. Dhanjay Baijal for R-1  
 Mr. Kirat Nagia and Ms. Pallavi Garg for  
 R-2

**Appeal No. 139 of 2014 & IA No. 238 of 2014**

**Maharashtra State Electricity Distribution Co. Ltd. .... Appellant(s)**  
**Versus**  
**Central Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samir Malik

Counsel for the Respondent(s) : Mr. Nikhil Nayyar and  
 Mr. Dhanjay Baijal for R-1

**Appeal No. 44 of 2014 & IA No. 65 of 2014**

**Dakshin Haryana Bijli Vitran Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr.G. Umapathy

Counsel for the Respondent(s) : Mr. K. S. Dhingra for R-5  
 Mr. Rajiv Bhardwaj, Mr. Ravi Kishore  
 for R-3  
 Mr. Amit Kapur and Mr. Rohit Venkat  
 for R-1

**Appeal No. 74 of 2014 & IA No. 143 of 2014**

**Gridco Ltd. .... Appellant(s)**  
**Versus**  
**GMR-Karalanga Energy Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Raj Kumar Mehta  
 Mr. Abhishek Upadhyay

Counsel for the Respondent(s) : 6  
Mr. K.S. Dhingra for R-6  
Mr. Amit Kapur and Mr. Rohit Venkat  
for R-1

**ORDER**

Post these matters for further hearing on **31.10.2014.**

**(Rakesh Nath)**  
**Technical Member**

**( Justice M. Karpaga Vinayagam )**  
**Chairperson**

*sh/ts*